

IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **09.11.2023** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/123/CHE/2023
NAME OF THE PETITIONER(S) : Liquidator of M/s Gokul Granites Pvt Ltd
NAME OF THE RESPONDENTS :
UNDER SECTION : Sec 59(7) of IBC, 2016

ORDER

Ld. Counsel Koushik K is present for the Applicant of the Liquidator.

Synopsis already filed.

List the petition for appearance / hearing on **19.12.2023**.

- sd -

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

- sd -

(SANJIV JAIN)
MEMBER (JUDICIAL)